

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Contempt Case (AT) No. 21 of 2020
in
Company Appeal (AT) (Insolvency) No. 752 of 2019

IN THE MATTER OF:

Smt. Andal Bonumalla

...Appellant

Versus

Tomato Trading LLP & Ors.

...Respondents

Present:

For Appellant: Mr. P. Sridhar Raj, Advocate

**For Respondent: Mr. Ankur Khandelwal and
Mr. Himanshu Handa, Advocates**

ORDER
(Virtual Mode)

26.08.2020 It comes to be known that *Company Appeal (AT) (Insolvency) No. 752 of 2019* was disposed of by this Appellate Tribunal on 20th August, 2020.

Hence, the office of the Registry is directed to list the *Contempt Case (AT) No. 21 of 2020* before the Hon'ble Bench of this Appellate Tribunal which disposed of the *Company Appeal (AT) (Insolvency) No. 752 of 2019*.

In the meanwhile, it is open to the 'Resolution Professional'/1st Respondent to file 'Reply'/'Response', if any, in the subject matter in issue.

[Justice Venugopal M.]
Member (Judicial)

[Ms. Shreesha Merla]
Member (Technical)